

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Sh. Rajesh Kumar Yadav (E.C.-89502332)** S/o Sh. Ram Dawar Yadav, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 28.01.2025 (A/N)

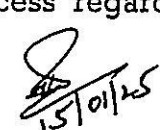

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

No. 2605-2640 Admn. II/PF/Ret./2025

Delhi, Dated the 16 JAN 2025

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 Ld. Principal Judge, Family Court, Dwarka (HQs), New Delhi.
- 3 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 4 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 5 The Pay & Accounts Office, through the concerned Accounts Branch.
- 6 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 7 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- Central, North & North-West District, Delhi.
- 8 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 9 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 10 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11 Hindi Section, Tis Hazari Courts, Delhi.
- 12 Promotion Cell, Tis Hazari Courts, Delhi.
- 13 Layers Seat, Tis Hazari Courts, Delhi.
- 14 Pension Cell, Central District, THC, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 16 Dealing Official:- General Branch, Central District, THC, Delhi.
- 17 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 18 **Sh. Rajesh Kumar Yadav S/o Sh. Ram Dawar Yadav (E.C.- 89502332)**, Judicial Assistant/Branch Incharge, Family Courts, District North & North West, Rohini Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


A.O. (Judl.) Admn.II (C)
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.